

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.202/00512/2017

Jabalpur, this Friday, the 02nd day of November, 2018

HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER

Anuradha Tripathi, D/o Sh. Kaushal Kishore Tripathi, r/o Near Big Post Office, Chungar Pathak, Datia, Madhya Pradesh, age – 32 **-Applicant**

(By Advocate – Shri Sajid Akhtar)

V e r s u s

1. Union of India through its Principal Secretary, Ministry of Defence, South Block, New Delhi
2. Union of India through its Principal Secretary, Ministry of Home Affairs, New Delhi.
3. D.G.A.F.M.S. (ARMY).
4. Station Commandant, Station Head Quarter, Morar Cantt, Gwalior.
5. Officer in Command, Family Welfare for Commandant, Military Hospital, Morar Gwalior.
6. Sr Registrar & OC TPS for Commandant

(By Advocate – None)

ORDER(ORAL)

Learned counsel for the applicant submits that grievance of the applicant has been redressed by the respondents and,

therefore, he seeks permission to withdraw this Original Application.

2. Permission is granted.
3. OA is disposed of as withdrawn.

**(Ramesh Singh Thakur)
Judicial Member**

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